

THE HIGH COURT OF MEGHALAYA
SHILLONG
NOTICE

NO.HCM.III/166/2019-JudI./Part-I/ 549

Dated Shillong, the 08th October, 2025

It is hereby notified for the information of all concerned that today, the 8th October, 2025:-

1. DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will sit at 11:30 A.M. in Court Room No. 1 to take up matters as per the cause list.
2. DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee will also sit at 11:30 A.M. in Court Room No. 2 to take up matters as per the cause list.
3. DIVISION BENCH comprising Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee will sit after the conclusion of the above-mentioned Division Benches to take up matters as per the cause list.
4. All matters listed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh shall stand adjourned and will be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 08th October, 2025

Memo NO.HCM.III/166/2019-JudI./Part-I/ 549-A
Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)